

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 379/2022 in C.P. (IB)/30(MB)2020

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SMT. R. SUCHARITHA
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.02.2022**

**NAME OF THE PARTIES: - Paramount Consultant and Corporate
Advisors Pvt Ltd V/s KLT Automotive
and Tubular Products Limited**

IN THE MATTER OF

**Paramount Consultant and Corporate
Advisors Pvt Ltd**

V/s

KLT Automotive and Tubular Products Ltd

APPEARANCE :

IA 379 of 2022

FOR THE PETITIONER/APPLICANT : Adv. Kunal Kumbhat
FOR THE RESPONDENT : Adv. Kaushal Parsekar

Section: Application under any other provisions of IBC

ORDER

The matter is taken up through Virtual Hearing (VC).

IA 379 of 2022:- Counsel for the Petitioner/Applicant stats that the matter has been settled between the parties and the settlement agreement has also been signed by both the parties for sum of Rs. 13,00,000/- (Rupees Thirteen Lakh Only) for full and final settlement. Hence, **CP (IB) 30 of 2020** is **dismissed** with no liberty granted to the Petitioner. **CP (IB) 30 of 2020** and **IA 379 of 2022** stands **disposed of**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

18.02.2022

ANKIT

Sd/-

R. SUCHARITHA
Member (Judicial)